

ITEM NO.1711

IN COURT NO.16

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3718-3719/2012

RAMAYAN PANDEY & ORS.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(ONLY OFFICE REPORT FOR DIRECTION IN SLP(CIVIL)-25075 OF 2012 IS TO BE LISTED)

WITH

SLP(C) No. 25075/2012 (XI)

(IA No. 4/2014 - APPLICATION FOR C/DELAY IN FILING SLP)

Date : 17-02-2023 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RAJESH BINDAL
[IN CHAMBERS]

For Appellant(s) Mr. Samir Ali Khan, AOR

For Respondent(s)

Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamendra Mishra, AOR

Mr. Shail Kumar Dwivedi, AOR

Mr. Siddharth, AOR

Mr. Aman Jha, Adv.
Mr. Rishi Tutu, Adv.
Mr. R. C. Kohli, AOR

Ms. Kumud Lata Das, AOR

Mr. Irshad Ahmad, AOR
Mr. Irshad Ahmad, Adv.
Mr. Mrinal Kumar Sharma, Adv.
Mr. Sohail Khan, Adv.

Mr. Abhishek Atrey, AOR

UPON hearing the counsel the Court made the following
O R D E R

Though as per the office report service of show cause notice is complete but service of notice of alternative arrangement is not complete on sole petitioner. Mr. Irshad Ahmed, learned counsel submits that the petitioner is an appellant in similar matter(s) which is pending in this Court.

As the petitioner has not taken any steps to make alternative arrangement after the death of the earlier Advocate-on-Record, let the matter be listed before an appropriate Bench.

(RASHMI DHYANI PANT)
COURT MASTER

(ANITA RANI AHUJA)
ASSISTANT REGISTRAR